

**HIGH COURT FOR THE STATE OF TELANGANA**

**MAIN CASE No: SUOMOTU W.P (PIL).No.3 of 2024**

PROCEEDING SHEET

Sl. No.	Date	ORDER	OFFICE NOTE
1.	01.07.2024	<p><b><u>CJ &amp; JAK,J</u></b></p> <p>A news item was published in “Times of India” English daily newspaper on 28.06.2024 under the caption “10 tonnes of dead fish found floating in Chitkul tank, locals blame effluents”. In the said news item the grievance has been made to pollution in Chitkul tank situate in outskirts of Hyderabad city. In the news item, it is stated that waste from Pashamylaram area is discharged into the water bodies of Isnapur, which is connected to the present water body. It has also been stated that the medical waste is being discharged into the water body.</p> <p>Issue notice to the respondents.</p> <p>Notice on behalf of the respondents No.1 to 3 and 5 to 7 is accepted by Mr. Mohammed Imran Khan, learned Additional Advocate General and the notice on behalf of the respondent No.4 is accepted by Mr. Pranav Munigela, learned Additional Standing Counsel for the Telangana State Pollution Control Board.</p>	<p>Transferred to i/o folder, before corrections, if any.</p>

Mr. Mohammed Imran Khan, learned Additional Advocate General and Mr. Pranav Munigela, learned Additional Standing Counsel for the Telangana State Pollution Control Board shall file the counter affidavits positively within a period of two weeks.

List on 16.07.2024.

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**CJ (AAJ)**

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**JAK,J**

VS